

**GOVERNMENT OF INDIA
DRINKING WATER AND SANITATION
LOK SABHA**

STARRED QUESTION NO:246
ANSWERED ON:14.03.2013
PIPED DRINKING WATER SUPPLY
Shekhar Shri Neeraj;Singh Shri Yashvir

Will the Minister of DRINKING WATER AND SANITATION be pleased to state:

- (a) the details of the rural population/ habitations and tribal habitations covered under piped drinking water supply so far, State/UT-wise;
- (b) whether any target has been set for providing piped water supply during the 12th Five Year Plan period;
- (c) if so, the details thereof and the achievements made so far in this regard;
- (d) the funds earmarked/allocated for rural drinking water supply for the said Plan period; and
- (e) the steps taken/being taken by the Government to supply drinking water through pipes to each habitation in the country?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF DRINKING WATER AND SANITATION (SHRI BHARATSINH SOLANKI)

(a)to(e): A Statement is laid on the Table of the House.

Statement referred to in reply to Lok Sabha Starred Question No.246 for 14.3.2013.

(a): The details of the rural population/ habitations and tribal habitations covered under piped drinking water supply so far, State/UT-wise is at Annexure I.

(b)&(c): It is targeted to cover 50% of the rural population with piped drinking water supply in the 12th Five Year Plan period. The achievement made in this regard during 2012-13 i.e. the first year of the 12th Five Year Plan is at Annexure II.

(d): The funds earmarked/allocated for rural drinking water supply in the 12th Five Year Plan period is Rs.63,638 Crore.

(e): Rural water supply is a State subject. This Ministry supplements the efforts of the States to provide drinking water supply including through piped drinking water supply schemes, by providing technical and financial assistance under the centrally sponsored National Rural Drinking Water Programme (NRDWP), in rural areas of the country. The State Governments are vested with powers to select, plan, approve and implement drinking water supply schemes under the NRDWP to cover more habitations with piped water supply. The Ministry has urged the States to take up more piped drinking water supply schemes in the 12th Five Year Plan period under NRDWP.